

tion relating to introduction of multi-lingual system for the Commission's examinations as well as discontinuance of compulsory paper in English in certain examinations held by the Commission. This Committee has submitted its report which is under detailed examination.

[*English*]

Freedom Fighter's Pension

*112. SHRI Y. S. RAJASEKHARREDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have accepted the recommendations contained in the Ninety Seventh Report of the Committee on Petitions of the Rajya Sabha on Freedom Fighters' Pension, presented on August 9, 1989;

(b) if so, the details of the recommendations accepted and action taken thereon; and

(c) the reasons for not accepting the rest of the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The recommendations of the committee on Petitions are under consideration of the Government.

[*Translation*]

Industrial Units Lying Closed in Hilly States

*114. SHRI K. D. SULTANPURI: Will the

PRIME MINISTER be pleased to state:

(a) the number of industrial units lying closed in Himachal Pradesh and other hilly States; and

(b) the details of subsidy granted by the Government to industrialists in each of these States?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The Reserve Bank of India maintain data on sickness. However, they do not collect specific data on closed industrial units. As per the information received by the Reserve Bank of India from Banks, there were, as at the end of December, 1988, four Non-SSI sick and weak units in the hilly States of Himachal Pradesh, Assam, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Arunachal Pradesh which were closed/ under liquidation/winding up orders issued/ under lock out/strikes etc.

As regards small scale units, there were at the end of December, 1988, a total of 18,703 sick units out of which 746 are considered viable, 17,854 non-viable and viability of 103 units has not yet been decided. 295 viable units have been put under nursing programme.

(b) Subsidies are given to the State Governments. Details of the re-imbusement made under the Central Investment Subsidy scheme and the Transport Subsidy Scheme, given to these States upto 1989-90, are given in the Statement below

STATEMENT

Statement indicating reimbursement made upto 1989-90 in respect of the Hilly States under the Central Investment Subsidy Scheme and the Transport Subsidy Scheme

(Rs. crores)

<i>Sl. No.</i>	<i>Name of the State Subsidy Scheme</i>	<i>Central Investment Scheme</i>	<i>Transport Subsidy</i>
1	2	3	4
1.	Himachal Pradesh	57.34	19.12
2.	Assam	26.25	13.39
3.	Jammu & Kashmir	59.42	2.98
4.	Manipur	3.33	0.07
5.	Meghalaya	3.04	1.03
6.	Mizoram	14.51	—
7.	Nagaland	16.10	2.23
8.	Sikkim	6.19	1.73
9.	Tripura	1.60	0.61
10.	Arunachal Pradesh	2.50	2.31
Total		190.28	43.47

[English]

ULFA Camps in Tamil Nadu

*115. SHRI P. C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether any ULFA camp has been detected in Tamil Nadu or in any other State during last four months;

(b) if so, the details thereof and the number of persons arrested from there;

(c) the details of the arms seized and whether any factory manufacturing arms for ULFA terrorists has also been detected; and

(d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Camps in several districts of Assam have been detected by the Army. Besides Assam,